

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 214**  
**(IB)-409/ND/2023**

**IN THE MATTER OF:**  
**Dhanlaxmi Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**Mr. Bhagath Chandrasekhar Video  
Impact Pvt. Ltd.**

... **Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Asav Rajan and Ms. Charu Trivedi  
**For the PG** : Adv. Ishaan George and Adv. Archit Jain  
**For the RP** : Mr. Bharat Sood, Mr. Rajmohan

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsels for the parties are not prepared with their submissions to be put forth in the matter.

List on 15.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**